

DIVISION BENCH

O-205

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/67(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	RAMA KRISHNA MISSION VS S & P ENGINEERING PRODUCTS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Soumabho Ghose, Adv.] For the petitioner
Mr.S.Ganguli, Adv.]
Mr. T. Bhattacharyya, Adv.]
Mr.Sudarshana Dutta,Adv.]

ORDER

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **05/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ